

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 533/2001

DATE OF ORDER : 23.10.2002

Shah Nawaz son of Gulam Navi aged about 10 years, resident of Pawata Gaddi, Tehsil Wazirpur, District Sawaimadhopur (Rajasthan).

....Applicant.

VERSUS

1. Union of India through the Secretary, Department of Post, Ministry of Communication, Dak Bhawan, New Delhi.
2. The Superintendent Post Office, Sawaimadhopur Division, Sawaimadhopur (Rajasthan).
3. Atma Ram Tyagi son of Radhey Shyam Tyagi, resident of Kishorepur, Tehsil Wazirpur, district Sawaimadhopur.

....Respondents.

None present for the applicant.

Mr. B.N. Sandu, Counsel for respondents Nos. 1 & 2.

None present for respondent No. 3.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

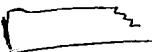
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

It is seen from the record that none appeared on behalf of the applicant on 26.7.2002, 27.8.2002 & 16.9.2002 and today also none has appeared. It appears that applicant has lost his interest in prosecuting the OA. Accordingly the OA is dismissed for non prosecution.


(M.L. CHAUHAN)

MEMBER (J)


(H.O. GUPTA)

MEMBER (A)

AHQ